

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/34937/2024 BLAPL/11774/2024	SRIKANTA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHADRAK RURAL /621 /2023 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000048/2024
2	D-BLAPL/35088/2024 BLAPL/11775/2024	RATNAKARA BISWAL@RATNAKAR BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GANGAPUR (BHANJANAGAR) /550 /202 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001584/2024
3	D-BLAPL/35095/2024 BLAPL/11776/2024	TIKCHAN MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 J.M.F.C.,KHARIAR(Nuapada) 2(B)CC/0000005/2024
4	D-BLAPL/35105/2024 BLAPL/11777/2024	CHANDRA SEKHAR NAYAK @ CHANDRA SEKHAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GANGAPUR (BHANJANAGAR) /550 /202 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001584/2024
5	D-BLAPL/35097/2024 BLAPL/11778/2024	NIRMAL SANA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MALKANGIRI /347 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000113/2020
6	D-BLAPL/35101/2024 BLAPL/11779/2024	MITRABHANU MOHANTA @ MINTU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	RAIRANGPUR (RURAL) /129 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000077/2024
7	D-BLAPL/34516/2024 BLAPL/11780/2024	INGA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /297 /2021 A.D.J.,MALKANGIRI(Malkangiri) CT/0000003/2022
8	D-BLAPL/35232/2024 BLAPL/11781/2024	LITUN @ IZHAR AHEMAD KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /187 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000795/2024
9	D-BLAPL/35114/2024 BLAPL/11782/2024	DEBENDRA MANGARAJ VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	JATNI P.S. /422 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000544/2024
10	D-BLAPL/34603/2024 BLAPL/11783/2024	VISHAL PANGI @ BABU PANGI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KORAPUT TOWN /212 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000841/2024
11	D-BLAPL/34827/2024 BLAPL/11784/2024	KAILASH PRADHAN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	KANAS /221 /2024 JMFC, KANAS(Puri) GR/0000382/2024

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12	D-BLAPL/35132/2024 BLAPL/11785/2024	LALIT MOHAN SINGH @ MANOJ @ KALIA VS STATE OF ODISHA	ABHAS MOHANTY VS	SESHKHAL /98 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000622/2024
13	D-BLAPL/34887/2024 BLAPL/11786/2024	UPENDRA KUMAR MUDULI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /267 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000612/2024
14	D-BLAPL/35134/2024 BLAPL/11787/2024	AMBIKA PRASAD DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	BHANJANAGAR /30 /2013 A.D.J.,BHANJANAGAR(Ganjam) ST/0000130/2024
15	D-BLAPL/34854/2024 BLAPL/11788/2024	MANOJ BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE, KANTABANJI(Balangir 2(A)CC/0000004/2024
16	D-BLAPL/35135/2024 BLAPL/11789/2024	AMBIKA PRASAD DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	SURADA /9 /2023 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000015/2023
17	D-BLAPL/34897/2024 BLAPL/11790/2024	BIRA KISHORE PRADHAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHALLIKOTE /556 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0001314/2024
18	D-BLAPL/35138/2024 BLAPL/11791/2024	MD. IRSAD @ KADIR @ KALLU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	LAKHANPUR /236 /2020 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000031/2021
19	D-BLAPL/35121/2024 BLAPL/11792/2024	RAJU YADAV VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /188 /2023 SPECIAL JUDGE, SUNDARGARH(Sundar ST/0000241/2023
20	D-BLAPL/35122/2024 BLAPL/11793/2024	BIRA KISHORE PRADHAN VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	KHALLIKOTE /558 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0001316/2024
21	D-BLAPL/34267/2024 BLAPL/11794/2024	RAMACHANDRA SAHOO @ BANKA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	NAYAGARH /142 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000029/2024
22	D-BLAPL/35146/2024 BLAPL/11795/2024	JHUNA BHOI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SATYABADI /269 /2018 J.M.F.C. (II), PURI(Puri) GR/0002271/2018
23	D-BLAPL/34565/2024	DHINESH BENTAKAR @ DEBASISH @ MAKHNU	PABITRA KUMAR NAYAK	SAINTALA /113 /2023

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	BLAPL/11796/2024	VS STATE OF ODISHA	VS	A.D.J.,TITILAGARH(Balangir) ST/0000060/2023
24	D-BLAPL/34886/2024 BLAPL/11797/2024	PRATAP KUMAR SAHOO VS STATE OF ODISHA	PRANAYA SWAIN VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR
25	D-BLAPL/34962/2024 BLAPL/11798/2024	VASANTA KUMAR DAS VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	TR/0000595/2024 / /0 SPECIAL JUDGE,RAYAGADA(Rayagada)
26	D-BLAPL/35057/2024 BLAPL/11799/2024	PINKU @ TEJRAJ @ TEJABANTA BAG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	TR/0000043/2024 PATNAGARH /288 /2023 A.D.J,PATNAGARH(Balangir)
27	D-BLAPL/35141/2024 BLAPL/11800/2024	AJIT DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	SC/0000006/2024 NAYAPALLI P.S. /616 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha)
28	D-BLAPL/34391/2024 BLAPL/11801/2024	UMASHANKAR @ AJITA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	CT/0001241/2024 KEGAON /203 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna)
29	D-BLAPL/34731/2024 BLAPL/11802/2024	PANCHU RAY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	Spl/0000075/2024 LAXMISAGAR P.S. /62 /2024 J.M.F.C. IV BHUBANESWAR(Khordha)
30	D-BLAPL/35120/2024 BLAPL/11803/2024	TAPAS RANJAN MOHAPATRA VS STATE OF ODISHA	SOMANATH NANDA VS	CT/0000127/2024 MANCHESWAR P.S. /569 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha)
31	D-BLAPL/35096/2024 BLAPL/11804/2024	SAROJ KUMAR SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	CT/0001809/2024 GANGAPUR (BHANJANAGAR) /550 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
32	D-BLAPL/34840/2024 BLAPL/11805/2024	UMA CHARAN PRADHAN VS STATE OF ODISHA	RABINDRA KUMAR PATTANAIAK VS	GR/0001584/2024 PHULBANI SADAR /197 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI
33	D-BLAPL/34522/2024 BLAPL/11806/2024	DHANESWAR KARNA @ DHANUSWAR KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000824/2024 BOUDH /107 /2010 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh)
34	D-BLAPL/34012/2024 BLAPL/11807/2024	UTTAM NAIK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	GR/0000256/2010 BARKOTE /408 /2024 SPECIAL JUDGE,DEOGARH(Debagarh)

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35	D-BLAPL/33989/2024 BLAPL/11808/2024	STATE OF ODISHA SANTOSH KUMAR DAS VS	NIROD KUMAR SAHU VS	Spl/0000015/2024 CHANDABALI /247 /2024 DISTRICT & SESSIONS JUDGE,BHADRA
36	D-BLAPL/34563/2024 BLAPL/11809/2024	STATE OF ODISHA SURENDRA BADAIAK VS	PABITRA KUMAR NAYAK VS	ST/0000239/2024 BISRA /177 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh)
37	D-BLAPL/33745/2024 BLAPL/11810/2024	STATE OF ODISHA DUBRAJ ROHIDAS VS	DIBYAJYOTI SAHOO VS	GR/0001127/2024 LAIKERA /324 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
38	D-BLAPL/34807/2024 BLAPL/11811/2024	STATE OF ODISHA SK. SANAULLAH VS	MRUGANKA MAULI PATNAIK VS	Spl/0000055/2024 TURUMUNGA /95 /2024 C.J.M.,KEONJHAR(Kendujhar)
39	D-BLAPL/35167/2024 BLAPL/11812/2024	STATE OF ODISHA RAMESWAR PATRO VS	GOPAL KRISHNA NAYAK VS	ST/0000010/2024 GANGAPUR (BHANJANAGAR) /550 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
40	D-BLAPL/35035/2024 BLAPL/11813/2024	STATE OF ODISHA HASAN ALI VS	ASHOK KUMAR PATTANAIAK (A) VS	GR/0001584/2024 BADAMBADI /164 /2023 J.M.F.C,CUTTACK(Cuttack)
41	D-BLAPL/35159/2024 BLAPL/11814/2024	STATE OF ODISHA DHANRAJ HARIDAS YERURKAR VS	JUGALA KISHORE PANDA VS	GR/0000336/2023 ULLUNDA /185 /2024 SPECIAL JUDGE,SONEPUR(Sonepur)
42	D-BLAPL/35170/2024 BLAPL/11815/2024	STATE OF ODISHA HAKIMA SAHOO VS	SAMBIT BISWAL VS	Spl/0000059/2024 / /0 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur)
43	D-BLAPL/35157/2024 BLAPL/11816/2024	STATE OF ODISHA JAGTU JANI VS	JUGALA KISHORE PANDA VS	Spl/0000035/2024 MATHILI /104 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
44	D-BLAPL/35154/2024 BLAPL/11817/2024	STATE OF ODISHA SANTOSH KUMAR ACHARYA VS	BISWA KUMAR MISHRA VS	Spl/0000085/2022 BADAGADA /392 /2024 A.D.J.,BHANJANAGAR(Ganjam)
45	D-BLAPL/35153/2024 BLAPL/11818/2024	STATE OF ODISHA GOPAL CHANDRA PATRA @ GOPAL KRISHNA PATRA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	ST/0000223/2024 BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAMPUR

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46	D-BLAPL/35145/2024 BLAPL/11819/2024	BISWAJIT PADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /178 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002394/2024
47	D-BLAPL/35143/2024 BLAPL/11820/2024	SHIVA SONI @ SINGH @ PUKU VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /380 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000048/2023
48	D-BLAPL/35333/2024 BLAPL/11821/2024	RANI PANDA @ RAJESH PANIGRAHI VS STATE OF ODISHA	DEBASISH PATNAIK VS	GOSANINUAGAM /137 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001162/2024
49	D-BLAPL/34452/2024 BLAPL/11822/2024	AKASH MUKHI @ BADAL VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /333 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000545/2024
50	D-BLAPL/35174/2024 BLAPL/11823/2024	DHANA PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /19 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000023/2021
51	D-BLAPL/35177/2024 BLAPL/11824/2024	LAXMIKANT NATH VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /622 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000766/2024
52	D-CMAPL/44484/2024 CMAPL/410/2024	D.M., NEW INDIA ASSURANCE CO.LTD.,GANJAM VS PARAMANANDA MUKHI	AMIT KUMAR NATH VS	// (//
53	D-CMAPL/45997/2024 CMAPL/411/2024	UNION OF INDIA VS SANJU GHADAI	ADV. VS	// (//
54	D-CMAPL/48945/2024 CMAPL/412/2024	JANARDAN MEHER VS DULESWAR MAJHI	ADV. VS	// (//
55	D-CMP/48687/2024 CMP/1347/2024	GUNI @ GOURI MUDULI VS SHYAMSUNDAR MUDULI	SAMBEET PATTANAYAK VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000104/2018
56	D-CMP/48041/2024 CMP/1348/2024	RASHIDA KHATOON VS MASOOD AKRAM	BISWANATH BEHERA VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar CS/0000068/2022
57	D-CMP/48684/2024	BHUBANESHWAR SAHA	UPENDRA KUMAR SAMAL	//

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	CMP/1349/2024	VS SUMITRA MAHALA	VS	CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000197/2023
58	D-CONTC/47622/2024 CONTC/7819/2024	SANTILATA MALLIK VS MASHA MURMU, REGIONAL MANAGER, SBI, JAJPUR ROAD	DIPAK RANJAN MISHRA VS	// ()
59	D-CONTC/47637/2024 CONTC/7820/2024	ITISHREE BEHERA VS GOURI RANI NAYAK, I.A.S.,	ADV. VS	// ()
60	D-CONTC/48575/2024 CONTC/7821/2024	RINKI NAYAK VS RAJWINDER SINGH BHATTI, CISF, DG	SUKANTA KUMAR NAYAK VS	// ()
61	D-CONTC/48654/2024 CONTC/7822/2024	PRAVASH RANJAN MOHAPATRA VS BISHNUPAD SETHI, SECRETARY ST AND SC DEVELOPMENT	AKSHAYA KUMAR JENA VS	// ()
62	D-CONTC/47640/2024 CONTC/7823/2024	ITISHREE PRIYADARSINI VS GOURI RANI NAYAK, I.A.S.,	ADV. VS	// ()
63	D-CONTC/48577/2024 CONTC/7824/2024	DR.MANOJ KUMAR DAS VS KANHU CHARAN MALIK, REGISTRAR, REVENSHAW UNIVERSITY	SIDHANT DAS VS	// ()
64	D-CONTC/48668/2024 CONTC/7825/2024	NARASINGHA NAIK VS SUSHIL KUMAR LOHANI, SECY, P.R AND D.W DEPT.	ADV VS	// ()
65	D-CONTC/47999/2024 CONTC/7826/2024	SAMIR KUMAR ACHARYA VS GANGADHAR GARIA,SECY. RUSUDA PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY LTD.,BARGARH	SATRUGHNA DASH (A) VS	// ()
66	D-CONTC/48004/2024 CONTC/7827/2024	PRAMOD KUMAR NANDA VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION	ADV. VS	// ()
67	D-CONTC/47739/2024 CONTC/7828/2024	DILIP KUMAR JENA VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	ADV. VS	// ()
68	D-CONTC/47817/2024 CONTC/7829/2024	GOLEKHA BIHARI BARIKI VS	ADV VS	// ()

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69	D-CONTC/44676/2024 CONTC/7830/2024	AJIT PATTANAYAK, SECY., NAYAGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD. MANDA VENKATA APPARAO VS ARAVIND AGARWAL, SECRETARY DEPT. OF HIGHER EDUCATION.	SANDHYARANI PANI VS	// // ()
70	D-CRLA/34825/2024 CRLA/1178/2024	JAGANA PALAURI VS STATE OF ODISHA	JAYANT KUMAR PADHI VS	MANCHESWAR P.S. /362 /2021 DISTRICT & SESIONS JUDGE, BHUBANESWAR TR/0000488/2021
71	D-CRLA/33506/2024 CRLA/1179/2024	SWAYAM SIDDHA SAHU VS BHOLANATH PANDEY	SWARUP KUMAR PATNAIK VS	//0 JUDGE, FAMILY COURT, JHARSGUDA (Gajapati) CMA/0000004/2023
72	D-CRLA/35065/2024 CRLA/1180/2024	AMARESH PRADHAN @ BULA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /260 /2023 SPECIAL JUDGE, BHUBANESWAR (Khorrampur) TR/0000545/2023
73	D-CRLA/35069/2024 CRLA/1181/2024	BHOI SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /38 /2022 SPECIAL JUDGE, NAYAGARH (Nayagarh) TR/0000129/2022
74	D-CRLA/32293/2024 CRLA/1182/2024	DILESWAR @ DILE KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KUCHINDA /7 /2021 A.D.J., KUCHINDA (Sambalpur) ST/0000021/2021
75	D-CRLA/34923/2024 CRLA/1183/2024	NRUSINGHA CHARAN TRIPATHY @ NRUSINGHA TRIPATHY VS STATE OF ODISHA (VIG.)	ACHYUTANANDA ROUTH VS	SAMBALPUR VIGILANCE /62 /1995 SPL. JUDGE (VIG), SUNDERGARH (Sundergarh) TR/0000032/1998
76	D-CRLA/34030/2024 CRLA/1184/2024	BIRANCHI KUMAR PANDA VS STATE OF ODISHA	BISWARANJAN SWAIN VS	FATEGARH /136 /2015 ASST. SESSION JUDGE, KHANDAPADA (Khandapada) ST/0000041/2016
77	D-CRLA/35245/2024 CRLA/1185/2024	RAVI VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	ADVA /103 /2021 SPECIAL JUDGE, PARLAKHEMUNDI (Gajapati) Spl/0000104/2021
78	D-CRLA/33904/2024 CRLA/1186/2024	KRUPASINDHU SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BASUDEVPUR /268 /2016 AD-HOC A.D.J. (FTSC), BHADRAK (Bhadrak) Spl/0000035/2020
79	D-CRLA/32043/2024 CRLA/1187/2024	TANKADHAR SUNA VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	PADAMPUR /50 /2004 A.D.J., PADAMPUR (Bargarh) CT/0000065/2021

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80	D-CRLMA/34985/2024 CRLMA/202/2024	ARUN BISWAS VS STATE OF ODISHA	DEBASHIS MITRA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000103/2024
81	D-CRLMC/34875/2024 CRLMC/4399/2024	MUKESH BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000101/2023
82	D-CRLMC/34894/2024 CRLMC/4400/2024	AKSHYA KUMAR GARNAYAK @ AKSHYA GADANAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /275 /2021 J.M.F.C,TALCHER(Anugul) GR/0001245/2021
83	D-CRLMC/34912/2024 CRLMC/4401/2024	SAMAR KUMAR MISHRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CHAULIAGANJA /48 /2020 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000145/2020
84	D-CRLMC/34711/2024 CRLMC/4402/2024	PRAVASH CHANDRA SAHU VS STATE OF ODISHA	KARUNAKAR GAYA VS	JAGATSINGPUR /277 /2022 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000003/2023
85	D-CRLMC/35244/2024 CRLMC/4403/2024	BISWARANJAN MOHANTY VS STATE OF ODISHA	SITIKANT MISHRA VS	LAXMISAGAR P.S. /361 /2022 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0006149/2022
86	D-CRLMC/34904/2024 CRLMC/4404/2024	BIRANCHI NARAYAN TRIPATHY VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /207 /2017 S.D.J.M.,PURI(Puri) GR/0002621/2017
87	D-CRLMC/34349/2024 CRLMC/4405/2024	MD INTEKHAB ALAM VS ASST. DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	SIDHARTHA MISHRA VS	BALASORE VIGILANCE /54 /2009 DISTRICT & SESIONS JUDGE,BHUBANESWAR CMC/0000016/2020
88	D-CRLMC/33905/2024 CRLMC/4406/2024	MADAN ADJUAD VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /25 /2021 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000006/2021
89	D-CRLMC/35060/2024 CRLMC/4407/2024	DAKTAR SWAIN VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	BOIPARIGUDA /36 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000017/2023
90	D-CRLMC/32886/2024 CRLMC/4408/2024	SUNIL DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI TOWN /212 /2018 ASST. SESSIONS JUDGE (STC), PHULBANI ST/0000001/2020
91	D-CRLMC/34263/2024	BHASKAR KANHAR	DIBYAJYOTI SAHOO	PHULBANI SADAR /3 /2020

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	CRLMC/4409/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal ST/0000007/2020
92	D-CRLMC/35152/2024 CRLMC/4410/2024	RAMA CHANDRA JENA VS STATE OF ODISHA(VIG.)	JAGAMOHAN PATTANAIAK VS	CUTTACK VIGILANCE /33 /2018 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000032/2018
93	D-CRLMP/34873/2024 CRLMP/1617/2024	GOPAL CHANDRA SETHI VS STATE OF ODISHA	HALADHAR SETHY VS	//0 () //
94	D-CRLMP/34874/2024 CRLMP/1618/2024	BIJAYA KUMAR MAHARANA VS COLLECTOR CUM DIST.MAGISTRATE, NAYAGARH	SARAT CHANDRA MEKAP VS	//0 () //
95	D-CRLMP/34901/2024 CRLMP/1619/2024	RANGALATA BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /78 /2024 () //
96	D-CRLMP/33784/2024 CRLMP/1620/2024	AMALENDU DINDA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	PARADEEP /450 /2023 () //
97	D-CRLMP/35073/2024 CRLMP/1621/2024	SUMEDHA SAHOO VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	//0 () //
98	D-CRLMP/35094/2024 CRLMP/1622/2024	NRUSHINGHA KUMAR MAJHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	BANGRIPOSI /241 /2024 () //
99	D-CRLMP/35118/2024 CRLMP/1623/2024	ANKIT PRASAD VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	PIPLI /248 /2023 () //
100	D-CRLMP/34965/2024 CRLMP/1624/2024	SOUMYA SUCHARITA DASH VS STATE OF ODISHA	ASHWARIYA DASH VS	BALASORE SADAR /342 /2024 () //
101	D-CRLMP/35003/2024 CRLMP/1625/2024	BISHNUPRIYA MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	//0 () //
102	D-CRLMP/34122/2024 CRLMP/1626/2024	SUBHALAXMI MALLICK VS	BIRAJA SANKAR MISHRA VS	//0 () //

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103	D-CRLMP/34318/2024 CRLMP/1627/2024	STATE OF ODISHA DILLIP KUMAR MOHANTY VS STATE OF ODISHA	LALITENDU MISHRA VS	// // ()
104	D-CRLMP/34420/2024 CRLMP/1628/2024	PRATIVA GOCHHAYAT@BEHERA VS STATE OF ODISHA	KALPATARU MISHRA VS	SALIPUR /426 /2024 ()
105	D-CRLMP/31613/2024 CRLMP/1629/2024	BHIKARI BARIK VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// //0 ()
106	D-CRLMP/34935/2024 CRLMP/1630/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// //0 ()
107	D-FAO/47950/2024 FAO/532/2024	RAJANIKANTA PARMANIK VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000277/2009
108	D-FAO/45656/2024 FAO/533/2024	MANAGER, M/S. ORIENTAL INSURANCE CO.LTD., KHURDA VS RAMESH CHANDRA SAHOO	ADAM ALI KHAN VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000161/2016
109	D-FAO/48978/2024 FAO/534/2024	LEGAL MANAGER, (T.P CELL),M/S NEW INDIA ASSURANCE COMPANY LTD.,D.O I,CUTTACK VS NILA PRADHAN	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000344/2021
110	D-FAO/45681/2024 FAO/535/2024	THE MANAGER (T.P. HUB), M/S. NEW INDIA ASSURANCE COMPANY LIMITED.,CUTTACK VS BASANTA KUMAR PANIGRAHI	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000176/2021
111	D-FAO/45270/2024 FAO/536/2024	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD., JAJPUR VS MANJULATA DAS	RAMANI RANJAN MOHANTY VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000015/2018
112	D-FAO/45165/2024 FAO/537/2024	THE MANAGER, CLAIMS, RELIANCE GENERAL INSURANCE CO. LTD, BBSR VS JAGABANDHU DAS	G.P.DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000003/2024
113	D-FAO/46419/2024 FAO/538/2024	THE MANAGER, LEGAL, CHOLA MS GENERAL INSURANCE COMPANY LIMITED.,BBSR VS ASIT KUMAR JENA	G.P.DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000001/2024

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114	D-MACA/45812/2024 MACA/1175/2024	DIVISIONAL MANAGER , NEW INDIA ASSURANCE COMPANY LIMITED , SUNDARGARH VS KUMAR BARLA	G.P.DUTTA VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000201/2019
115	D-MACA/47860/2024 MACA/1176/2024	THE DIVISIONAL MANAGER , NATIONAL INSURANCE CO.LTD. ,CUTTACK VS SANJAY KUMAR MOHANTA	MAHITOSH SINHA VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000034/2015
116	D-MACA/45801/2024 MACA/1177/2024	DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD. BALASORE VS BASANTI SETHI	G.P.DUTTA VS	// III MACT,JAJPUR(Jajapur) Mac/0000026/2016
117	D-MACA/45841/2024 MACA/1178/2024	AUTHORIZED SIGNATORY, ORIENTAL INSURANCE CO.LTD., ANGUL VS RAMITA BHOI	G.P.DUTTA VS	// 1ST MACT, DHENKANAL(Dhenkanal) Mac/0000076/2019
118	D-MACA/45851/2024 MACA/1179/2024	THE MANAGER (T.P. H U B), M /S. ORIENTAL INSURANCE COMPANY LTD.,BBSR VS PUSPANJALI BAG	GIRIJA PRASAD DUTTA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001436/2019
119	D-MATA/44844/2024 MATA/411/2024	DEEPTIPRAVA KHUNTIA VS SAMSHAD AHMED	NITYANANDA BEHURIA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000660/2020
120	D-MATA/44468/2024 MATA/412/2024	PRATIMA PANI VS GANESWAR DASH	MANOJ KUMAR PANDA VS	// JUDGE, FAMILY COURT, BOUDH(Boudh) CP/0000002/2023
121	D-MATA/45947/2024 MATA/413/2024	AMARNATH PATRA VS PREETI PRUSTY	AJAYA KUMAR PRADHAN VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000356/2018
122	D-MATA/49040/2024 MATA/414/2024	UMA KANAR VS SAMBIT KUMAR PATTNAIK	SOUBHAGYA SWAIN VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000815/2023
123	D-RPFAM/44969/2024 RPFAM/343/2024	PRATAP KUMAR MAHALIK VS MANASI SAHU	PRAMODA KUMAR MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Cp/0000120/2023
124	D-RSA/49105/2024 RSA/431/2024	KARPURAPU DEEPIKA VS TRILOCHANA KHAJA	DEBARAJ MOHANTY VS	// A.D.J., GUNUPUR(Rayagada) RFA/0000004/2018
125	D-TRPCRL/34866/2024	MANOJ KISSAN	ASWINI KUMAR DASH	//0

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	TRPCRL/102/2024	VS STATE OF ODISHA	VS	A.D.J.,SAMBALPUR(Sambalpur) ST/0000083/2024
126	D-WA/48968/2024 WA/3160/2024	M/S. MANAPPURAM FINANCE LTD., MAYURBHANJ VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	// 0 //
127	D-WA/48970/2024 WA/3161/2024	STATE OF ODISHA STATE OF ODISHA VS	SONAK MISHRA, A.S.C. VS	// 0 //
128	D-WA/48852/2024 WA/3162/2024	SHANKAR DASH STATE OF ODISHA VS	SURYA NARAYAN PATTNAIK,A.G.A VS	// 0 //
129	D-WA/48867/2024 WA/3163/2024	SURESH CHANDRA PATEL STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// 0 //
130	D-WA/48922/2024 WA/3164/2024	AJIT KUMAR SHEE STATE OF ODISHA VS	MANASH RANJAN MOHANTY, A.G.A. VS	// 0 //
131	D-WA/49049/2024 WA/3165/2024	LALIN KANTA PODDAR UNION OF INDIA VS	ACHYUTA NANDA ROUTRAY,SR. PANEL COUNSEL VS	// 0 //
132	D-WA/49005/2024 WA/3166/2024	AJAY KUMAR BARIK SHRIRAM LIFE INSURANCE CO. LTD., HYDRABAD VS	SAMARENDRA KUMAR MOHANTY VS	// 0 //
133	D-WA/49013/2024 WA/3167/2024	BABITA JENA SHRIRAM LIFE INSURANCE CO.LTD., HYDRABAD VS	SAMARENDRA KUMAR MOHANTY VS	// 0 //
134	D-WA/49016/2024 WA/3168/2024	K.KALAYA SHRIRAM LIFE INSURANCE CO.LTD., HYDRABAD VS	SAMARENDRA KUMAR MOHANTY VS	// 0 //
135	D-WA/49022/2024 WA/3169/2024	SANTOSH BEHERA SHRIRAM LIFE INSURANCE CO.LTD., HYDRABAD VS	SAMARENDRA KUMAR MOHANTY VS	// 0 //
136	D-WA/48761/2024 WA/3170/2024	SURENDRA BEHERA SABITRI PATRA VS	UPENDRA KUMAR SAMAL VS	// 0 //

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137	D-WA/35769/2024 WA/3171/2024	ODISHA LEGISLATIVE ASSEMBLY SARANGADHAR PANIGRAHI VS STATE OF ODISHA	BIBEKANANDA BISAIXH VS	// // 0 //
138	D-WA/49070/2024 WA/3172/2024	SUSIL KUMAR PATTANAIX VS E.CHINA BABU	ANINDYA KUMAR MISHRA VS	// 0 //
139	D-WA/47616/2024 WA/3173/2024	BIJAYA BHASKAR SINGH SAMANTA VS DISTRICT SPORTS OFFICER, GANJAM	BIBHU PRASAD DAS VS	// 0 //
140	D-WP(C)/47491/2024 WP(C)/29312/2024	DIGAMBAR BARAL VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
141	D-WP(C)/48118/2024 WP(C)/29313/2024	CHHABI BHOI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
142	D-WP(C)/48012/2024 WP(C)/29314/2024	BHIMSEN DASH VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
143	D-WP(C)/48642/2024 WP(C)/29315/2024	JAYA RAM DAS @ JAYARAM DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
144	D-WP(C)/48426/2024 WP(C)/29316/2024	SAHADEV BEHERA VS THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, OLD BUS STAND, BBSR	KAMALAKANTA NAYAK VS	// 0 //
145	D-WP(C)/48991/2024 WP(C)/29317/2024	ANNAPURNA PARIDA VS UNION OF INDIA	ASHOK KUMAR MOHANTY VS	// 0 //
146	D-WP(C)/48691/2024 WP(C)/29318/2024	RANJAN BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
147	D-WP(C)/48985/2024 WP(C)/29319/2024	BANAMBAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //

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148	D-WP(C)/47233/2024 WP(C)/29320/2024	SUNTELI BAHADUR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
149	D-WP(C)/48693/2024 WP(C)/29321/2024	BIDYADHAR BALIARSINGH @ BALIYARSINGH VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// 0 //
150	D-WP(C)/48282/2024 WP(C)/29322/2024	SK. MAJHAR ALI VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
151	D-WP(C)/48192/2024 WP(C)/29323/2024	PUNJAB NATIONAL BANK, CUTTACK VS COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH	ANJAN KUMAR BISWAL VS	// 0 //
152	D-WP(C)/48375/2024 WP(C)/29324/2024	M/S PANDA BROTHER AND TRADERS VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
153	D-WP(C)/48874/2024 WP(C)/29325/2024	PRAFULLA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
154	D-WP(C)/48615/2024 WP(C)/29326/2024	M/S. JAGABANDHU ENTERPRISES PVT. LTD VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
155	D-WP(C)/48411/2024 WP(C)/29327/2024	M/S. SHIV TRADING, JHARSUGUDA VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
156	D-WP(C)/49125/2024 WP(C)/29328/2024	SIBARAM JENA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
157	D-WP(C)/48662/2024 WP(C)/29329/2024	KALINGA METALLICS AND POWER PRIVATE LIMITED,KEONJHAR VS PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR	CHITRASEN PARIDA VS	// 0 //
158	D-WP(C)/48969/2024 WP(C)/29330/2024	RAJEEB KUMAR BHANJA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
159	D-WP(C)/48644/2024	SANGITA PADHI	BIJAYA KUMAR BEHERA 1	//

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	WP(C)/29331/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/48413/2024 WP(C)/29332/2024	PARTHA SARATHI PARIJA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
161	D-WP(C)/48992/2024 WP(C)/29333/2024	EXCELERRO MOVERS PVT.LTD.,JHARSUGUDA VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SASWAT KUMAR ACHARYA VS	// 0 //
162	D-WP(C)/48326/2024 WP(C)/29334/2024	SUSANTA KUMAR DAS VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
163	D-WP(C)/48432/2024 WP(C)/29335/2024	LIPSA MISHRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
164	D-WP(C)/48646/2024 WP(C)/29336/2024	MADHAB SUNDARA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
165	D-WP(C)/48527/2024 WP(C)/29337/2024	ASHOK SARKAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
166	D-WP(C)/48697/2024 WP(C)/29338/2024	TRIBIKRAM RANA VS COLLECTOR AND DIST.MAGISTRATE KALAHANDI	SANTOSH KUMAR NANDA VS	// 0 //
167	D-WP(C)/48343/2024 WP(C)/29339/2024	DHRUBA CHARAN MANDOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
168	D-WP(C)/48723/2024 WP(C)/29340/2024	KARUNAKAR SETH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
169	D-WP(C)/48560/2024 WP(C)/29341/2024	USHA NAIK VS STATE OF ODISHA	PRASANTA KU. MOHANTY, J.K.MOHANTY, P.K.KHUNTIA GOPINATH PANDA	// 0 //
170	D-WP(C)/48811/2024 WP(C)/29342/2024	KRUSHNA CHANDRA MUNDA VS	SHASHI BHUSAN JENA VS	// 0

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171	D-WP(C)/48576/2024 WP(C)/29343/2024	CHAIRMAN CUM MANAGING DIRECTOR, MCL, SAMBALPUR HARIHAR PUROHIT VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// // 0 //
172	D-WP(C)/48709/2024 WP(C)/29344/2024	MINA KUMARI BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
173	D-WP(C)/48820/2024 WP(C)/29345/2024	NARAYAN BEHERA VS CONTROLLING AUTHORITY, BBSR	SHASHI BHUSAN JENA VS	// 0 //
174	D-WP(C)/48838/2024 WP(C)/29346/2024	DHUKHISHYAM NAIK VS THE COLLECTOR, ANGUL	SRIKAR KUMAR RATH VS	// 0 //
175	D-WP(C)/48896/2024 WP(C)/29347/2024	CHETAN SAHOO VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
176	D-WP(C)/48728/2024 WP(C)/29348/2024	M/S UTKAL BUILDERS LIMITED, BBSR VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
177	D-WP(C)/48612/2024 WP(C)/29349/2024	SWARUP DAS VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
178	D-WP(C)/48202/2024 WP(C)/29350/2024	BASANTA KUMAR SI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
179	D-WP(C)/49122/2024 WP(C)/29351/2024	SUNIL KUMAR PRADHAN VS MANAGING DIRECTOR, MCL HEADQUARTERS, SAMBALPUR	MALAYA KETAN BALABANTRAY VS	// 0 //
180	D-WP(C)/48813/2024 WP(C)/29352/2024	LAMBODAR JENA VS CONTROLLING AUTHORITY, BBSR	SHASHI BHUSAN JENA VS	// 0 //
181	D-WP(C)/48292/2024 WP(C)/29353/2024	MAA GAJALAXMI WSHG GROUP, BALASORE VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //

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182	D-WP(C)/48914/2024 WP(C)/29354/2024	ANTARAJYAMI BADU VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //
183	D-WP(C)/48638/2024 WP(C)/29355/2024	JHASKETAN BISWAL VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
184	D-WP(C)/48639/2024 WP(C)/29356/2024	PRABHABATI PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
185	D-WP(C)/48918/2024 WP(C)/29357/2024	M/S GANESH MOVERS AND LOGISTICS PVT. LTD., SAMBALPUR VS UNION OF INDIA	CHITTA RANAJAN DAS VS	// 0 //
186	D-WP(C)/48640/2024 WP(C)/29358/2024	JAGDISH ORAM VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
187	D-WP(C)/47694/2024 WP(C)/29359/2024	SAHADEB NAYAK VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
188	D-WP(C)/48647/2024 WP(C)/29360/2024	SANATAN NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
189	D-WP(C)/48682/2024 WP(C)/29361/2024	SACHIDANANDA PUHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
190	D-WP(C)/48009/2024 WP(C)/29362/2024	RASHMIREKHA BEHURA VS STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
191	D-WP(C)/48648/2024 WP(C)/29363/2024	THE EXECUTIVE ENGINEER, TPWODL, SONEPUR ELECTRICAL CIRCLE VS SUBAS BAG	PRASANTA KUMAR TRIPATHY VS	// 0 //
192	D-WP(C)/49150/2024 WP(C)/29364/2024	KRUPAJALA SHG,BALASORE VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
193	D-WP(C)/49002/2024	RATNAKAR SWAIN	LOPAMUDRA PRADHAN	//

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	WP(C)/29365/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/49039/2024 WP(C)/29366/2024	SUNITA BEHERA VS COLLECTOR, GANJAM	PRASANTA KUMAR NANDA VS	// 0 //
195	D-WP(C)/49143/2024 WP(C)/29367/2024	ABHAYA CHARAN CHAUDHURY VS CHOUDWAR MUNICIPALITY, CUTTACK	GOPINATH MISHRA VS	// 0 //
196	D-WP(C)/49045/2024 WP(C)/29368/2024	BAIDHAR SAHU VS COLLECTOR, GANJAM	PRASANTA KUMAR NANDA VS	// 0 //
197	D-WP(C)/48683/2024 WP(C)/29369/2024	SUBHRANSU MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
198	D-WP(C)/49102/2024 WP(C)/29370/2024	MAA SANTOSHI SHG,BARGARH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
199	D-WP(C)/48973/2024 WP(C)/29371/2024	BABA MURALIDHAR DAS VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	// 0 //
200	D-WP(C)/48900/2024 WP(C)/29372/2024	M/S ORISSA MOTORS PVT LTD., BBSR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
201	D-WP(C)/48705/2024 WP(C)/29373/2024	MINA KUMARI BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
202	D-WP(C)/48905/2024 WP(C)/29374/2024	M/S ORISSA MOTORS PVT LTD., BBSR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
203	D-WP(C)/48974/2024 WP(C)/29375/2024	BIJAYANANADA SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
204	D-WP(C)/48912/2024 WP(C)/29376/2024	M/S ORISSA MOTORS PVT LTD., BBSR VS	SUBASH CH PANI VS	// 0

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205	D-WP(C)/46090/2024 WP(C)/29377/2024	STATE OF ODISHA BIJAYA SAMAL VS	KUNAL KUMAR SWAIN VS	// // 0
206	D-WP(C)/46821/2024 WP(C)/29378/2024	STATE OF ODISHA PRAMOD KUMAR PATEL VS	NIRANJAN PRASAD PATRA VS	// // 0
207	D-WP(C)/46077/2024 WP(C)/29379/2024	STATE OF ODISHA PRAMOD KUMAR ROUT VS	KUNAL KUMAR SWAIN VS	// // 0
208	D-WP(C)/47833/2024 WP(C)/29380/2024	STATE OF ODISHA M/S SASWAT BRICKS VS	PURNA CHANDRA DAS VS	// // 0
209	D-WP(C)/48323/2024 WP(C)/29381/2024	CANARA BANK JAGADISH BARAL VS	RAMAKRISHNA NAIK VS	// // 0
210	D-WP(C)/32544/2024 WP(C)/29382/2024	STATE OF ODISHA M/S. SHIVA JYOTI CONSTRUCTION ALIAS SHIVAJYOTI CONPRO PVT LTD VS	JAGAMOHAN PATTANAIAK VS	// // 0
211	D-WP(C)/46084/2024 WP(C)/29383/2024	GOVT. OF ODISHA RAKESHA CHANDRA JENA VS	KUNAL KUMAR SWAIN VS	// // 0
212	D-WP(C)/47740/2024 WP(C)/29384/2024	STATE OF ODISHA PRAVAT SAYANTI VS	GOPAL CHARAN MOHANTY VS	// // 0
213	D-WP(C)/48433/2024 WP(C)/29385/2024	STATE OF ODISHA BHANUMATI NAYAK VS	BIKRAM CHANDRA GHADEI VS	// // 0
214	D-WP(C)/46091/2024 WP(C)/29386/2024	STATE OF ODISHA RABINDRA KUMAR DAS VS	KUNAL KUMAR SWAIN VS	// // 0
215	D-WP(C)/48562/2024 WP(C)/29387/2024	STATE OF ODISHA SOUMYA SURATH MOHAPATRA VS THE UNION OF INDIA	PRAKASH KUMAR MOHANTY VS	// // 0 //

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216	D-WP(C)/48649/2024 WP(C)/29388/2024	KABITA MOHANTA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
217	D-WP(C)/48365/2024 WP(C)/29389/2024	M/S NISANTA AUTOMOBILE PRIVATE LIMITED VS COMMISSIONER CT AND GST ODISHA	ADITYA SINGH MOHANTY VS	// 0 //
218	D-WP(C)/48655/2024 WP(C)/29390/2024	PRADIPTA KUMAR PANIGRAHI VS ASST. COMNR GST AND CENTRAL EXCISE, BERHAMPUR	P RAMAKRISHNA PATRO VS	// 0 //
219	D-WP(C)/49217/2024 WP(C)/29391/2024	MANIKA NAIK VS THE COLLECTOR, NAYAGARH	SAMBIT RATH VS	// 0 //
220	D-WP(C)/46100/2024 WP(C)/29392/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	D-WP(C)/49088/2024 WP(C)/29393/2024	SUBODH RANA @ SUBODH KUMAR RANA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
222	D-WP(C)/47781/2024 WP(C)/29394/2024	KUSUM JOSHI VS THE BRANCH MANAGER, BANK OF INDIA, RAGHUNATHPUR	LAXMINARAYAN RAYATSINGH VS	// 0 //
223	D-WP(C)/49127/2024 WP(C)/29395/2024	M/S. SAPNA BUILDERS AND SUPPPLIERS, JHARSUGUDA VS STATE BANK OF INDIA, BBSR	LUCKY MOHANTY VS	// 0 //
224	D-WP(C)/48453/2024 WP(C)/29396/2024	PRAFULLA KUMAR DASH VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
225	D-WP(C)/48740/2024 WP(C)/29397/2024	NRUSINGH CHARAN SWAIN VS KHYATI PATRO	BHASKAR CHANDRA PANDA VS	// 0 //
226	D-WP(C)/48889/2024 WP(C)/29398/2024	DAYABANTI TANDI VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
227	D-WP(C)/46293/2024	PRAMODA KUMAR PANDA	ANIL KUMAR DAS	//

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	WP(C)/29399/2024	VS STATE OF ODISHA	VS	() //
228	D-WP(C)/47294/2024 WP(C)/29400/2024	PRADIP KUMAR SINGH VS THE CIVIL JUDGE (JR. DIVN.), BHUBANESWAR	BICHITRA NANDA MOHAPATRA VS	// () //
229	D-WP(C)/48919/2024 WP(C)/29401/2024	M/S. CITICON SERVICES PVT LTD., BBSR VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// () //
230	D-WP(C)/48798/2024 WP(C)/29402/2024	RADHAKANTA JOSHI VS STATE OF ODISHA	MANMEET SINGH ARORA VS	// () //
231	D-WP(C)/48397/2024 WP(C)/29403/2024	ABINASH SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
232	D-WP(C)/45309/2024 WP(C)/29404/2024	BHARTTRUHARI SAHU VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// () //
233	D-ABLAPL/35039/2024 ABLAPL/13339/2024	AJIT KUMAR DHAL VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /566 /2024 () //
234	D-ABLAPL/35063/2024 ABLAPL/13340/2024	SUBRAT KUMAR NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /693 /2024 () //
235	D-ABLAPL/34581/2024 ABLAPL/13341/2024	JASHOBANTA KUMAR MAHANANDA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	JAMANKIRA /2 /2015 () //
236	D-ABLAPL/34857/2024 ABLAPL/13342/2024	AMALENDU KUMAR SINGH NAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	//0 S.D.J.M.,PANPOSH(Sundargarh) ICC/0000021/2024
237	D-ABLAPL/35111/2024 ABLAPL/13343/2024	BALIA ROUT @ SISIR ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /470 /2024 () //
238	D-ABLAPL/35119/2024 ABLAPL/13344/2024	JUNAID KHAN @ MD. JUNED KHAN @ JUNAD KHAN VS	SOUMYA RANJAN DAS VS	BISRA /108 /2024 ()

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239	D-ABLAPL/34976/2024 ABLAPL/13345/2024	STATE OF ODISHA PRAMOD ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// KENDRAPARA SADAR /627 /2024 ()
240	D-ABLAPL/35136/2024 ABLAPL/13346/2024	STATE OF ODISHA UJJAWAL KU. NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BANSADA /381 /2024 ()
241	D-ABLAPL/34124/2024 ABLAPL/13347/2024	STATE OF ODISHA MADAN ROUT VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// BANKI /348 /2024 ()
242	D-ABLAPL/34849/2024 ABLAPL/13348/2024	STATE OF ODISHA BANCHHANIDHI JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// KHAIRA /356 /2023 ()
243	D-ABLAPL/34884/2024 ABLAPL/13349/2024	STATE OF ODISHA SUSANTA MALLIK VS STATE OF ODISHA	PADMA CHARAN PATTANAIAK VS	// DHARMASALA /767 /2024 ()
244	D-ABLAPL/33615/2024 ABLAPL/13350/2024	STATE OF ODISHA RABINDRA @BIREN BHUE VS STATE OF ODISHA	BIDHAN CHANDRA PANIGRAHI VS	// SONEPUR /228 /2024 ()
245	D-ABLAPL/35068/2024 ABLAPL/13351/2024	STATE OF ODISHA SATRUGHNA BEHERA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// JENAPUR /394 /2024 ()
246	D-ABLAPL/35072/2024 ABLAPL/13352/2024	STATE OF ODISHA GAMA @ GURUNAM SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	// BARBIL /340 /2024 ()
247	D-ABLAPL/34738/2024 ABLAPL/13353/2024	STATE OF ODISHA MANGESH KUMAR MAHALA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	// BADAGODA P.S. /722 /2024 ()
248	D-ABLAPL/35176/2024 ABLAPL/13354/2024	STATE OF ODISHA BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// KUNDHEIGOLA /201 /2024 ()
249	D-ABLAPL/35180/2024 ABLAPL/13355/2024	STATE OF ODISHA BINOD MAHAKUD VS STATE OF ODISHA	AMITAV TRIPATHY VS	// MANAMUNDA /190 /2023 ()

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250	D-ABLAPL/34943/2024 ABLAPL/13356/2024	PREM PUJARI VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE TOWN /188 /2024 () //
251	D-ABLAPL/35181/2024 ABLAPL/13357/2024	SUNIL SAHU @ SUNIL KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /181 /2024 () //
252	D-ABLAPL/35189/2024 ABLAPL/13358/2024	MITA BEHERA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	ANGUL SADAR PS /655 /2024 () //
253	D-ABLAPL/33422/2024 ABLAPL/13359/2024	AMITA MALIK VS STATE OF ODISHA	USHARANI PATI VS	SORO /162 /2020 () //
254	D-ABLAPL/35104/2024 ABLAPL/13360/2024	PAPI @ PAPINA @ SRUTI RANJAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PURI TOWN /116 /2012 () //
255	D-ABLAPL/35107/2024 ABLAPL/13361/2024	RAHAT ALI @ MIRZA RAHAT BAIG VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
256	D-ABLAPL/35110/2024 ABLAPL/13362/2024	SIMA @ SIPRA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /82 /2024 () //
257	D-ABLAPL/33718/2024 ABLAPL/13363/2024	GUNANIDHI NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOMNA PS /164 /2013 () //
258	D-ABLAPL/35123/2024 ABLAPL/13364/2024	B.MADHU RAO VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	KHALLIKOTE /558 /2024 () //
259	D-ABLAPL/35074/2024 ABLAPL/13365/2024	PARAKHITA KARKARIA @ KARAKARIA @ PINTU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MUNIGUDA /237 /2024 () //
260	D-ABLAPL/34863/2024 ABLAPL/13366/2024	BIJAYA KUMAR SETHI @ BATUA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	GOP /125 /2022 () //
261	D-ABLAPL/35215/2024	MUNI BRAHMA	AMLAN SHAKTI PAUL	KHURDA MODEL /532 /2023

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	ABLAPL/13367/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/35047/2024 ABLAPL/13368/2024	MANORANJAN SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	TALCHER TOWN /1036 /2024 () //
263	D-ABLAPL/34917/2024 ABLAPL/13369/2024	GAJENDRA MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /122 /2018 () //
264	D-ABLAPL/35076/2024 ABLAPL/13370/2024	SWARUP SANKAR DAS @ SWAROOP SHANKAR DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BHADRAK TOWN /600 /2024 () //
265	D-ABLAPL/35052/2024 ABLAPL/13371/2024	SUMAN SAHOO @ NIARANJAN SAHOO VS STATE OF ODISHA	BIJAY JENA VS	PATTAMUNDAI /369 /2023 () //
266	D-ABLAPL/35098/2024 ABLAPL/13372/2024	PANDAV KUMAR PARIDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	/ /0 () //
267	D-ABLAPL/35124/2024 ABLAPL/13373/2024	DIPU SWAIN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	TALABANIA /85 /2022 () //
268	D-ABLAPL/35053/2024 ABLAPL/13374/2024	HASIB KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOPALPUR /192 /2024 () //
269	D-ABLAPL/35099/2024 ABLAPL/13375/2024	RAKESH KUMAR BEHERA @ SIPU BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /481 /2024 () //
270	D-ABLAPL/35150/2024 ABLAPL/13376/2024	LAXMI NAYAK@SUSHANTA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BAGDIA /212 /2024 () //
271	D-ABLAPL/35198/2024 ABLAPL/13377/2024	ABHIMANYU PATRA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	SAHID NAGAR P.S. /488 /2024 () //
272	D-ABLAPL/35151/2024 ABLAPL/13378/2024	MANISH AGARWAL VS	HRUDANANDA MOHAPATRA VS	BALIAPANDA /22 /2021 ()

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273	D-ABLAPL/35206/2024 ABLAPL/13379/2024	STATE OF ODISHA BIJOY KUMAR POI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BHADRAK TOWN /552 /2024 () //
274	D-ABLAPL/35155/2024 ABLAPL/13380/2024	STATE OF ODISHA SWARUP MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE SADAR /463 /2024 () //
275	D-ABLAPL/34929/2024 ABLAPL/13381/2024	STATE OF ODISHA RUDRA PRASAD MALLIK@HAPI MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /476 /2024 () //
276	D-ABLAPL/32236/2024 ABLAPL/13382/2024	STATE OF ODISHA KANHEI NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// NEMALO /118 /2024 () //
277	D-ABLAPL/35109/2024 ABLAPL/13383/2024	STATE OF ODISHA ASHOK NAYAK @ ASHOK KUMAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// Tantiapal Marine /159 /2024 () //
278	D-ABLAPL/35165/2024 ABLAPL/13384/2024	STATE OF ODISHA TRINATH SAKIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// JEYPORE MAHILA /197 /2024 () //
279	D-ABLAPL/35090/2024 ABLAPL/13385/2024	STATE OF ODISHA PRASANTA MAHAKUD VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// RAIRAKHOL /253 /2024 () //
280	D-ABLAPL/35195/2024 ABLAPL/13386/2024	STATE OF ODISHA BIRANCHI NAIK @ BIRONCHI NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KAPTIPADA /222 /2024 () //
281	D-ABLAPL/34684/2024 ABLAPL/13387/2024	STATE OF ODISHA KISHORE MOHAPATRA @ KSHORA KUMAR MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// TIHIDI /5 /2021 () //
282	D-ABLAPL/34434/2024 ABLAPL/13388/2024	STATE OF ODISHA ASHUTOSH PARIDA VS STATE OF ODISHA	DEBASNAN DAS VS	// CDA-II /160 /2024 () //
283	D-ABLAPL/34593/2024 ABLAPL/13389/2024	STATE OF ODISHA SWARNALATA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// DASPALLA /271 /2024 () //

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284	D-ABLAPL/35130/2024 ABLAPL/13390/2024	RAKSHI MAHAPATRA @ RAKHI MOHAPATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /714 /2024 () //
285	D-ABLAPL/35125/2024 ABLAPL/13391/2024	DILLIP BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PLANTSITE /937 /2024 () //
286	D-ABLAPL/35139/2024 ABLAPL/13392/2024	DHANESWAR @ DHENESWAR BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH /422 /2024 () //